

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)

No. 116 /Admin.(Services)/2018 Dated: Allahabad: February 23, 2018

**Subject:** Nomination of Judicial Officers for North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunity [P-1090] on 17<sup>th</sup> & 18<sup>th</sup> March, 2018 at Chandigarh.

Sir,

In continuation of Court's letter No. 97 /Admin (Services)/2018 dated: February 16, 2018 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate Sri Anil Kumar Ojha, Director, Judicial Training & Research Institute, U.P., Lucknow and the following Judicial officers for participation in North Zone Regional Conference [P-1090] scheduled to be held on 17<sup>th</sup> & 18<sup>th</sup> March, 2018 at Chandigarh Judicial Academy, Chandigarh in collaboration with National Judicial Academy, Bhopal and High Court of Punjab & Haryana, Chandigarh:

S.N	Name of Officers	Place of Posting
1.	Sri Anil Kumar Seth, Civil Judge (Senior Division),	Sultanpur
2.	Sri Netra Pal Singh, Chief Judicial Magistrate,	Kasganj
3.	Sri Amarjeet, Chief Judicial Magistrate,	Budaun
4.	Sri Vijay Kumar Verma-I, Judge Small Causes Court,	Aligarh
5.	Sri Prahlad Singh-II, Chief Judicial Magistrate,	Aligarh
6.	Sri Arvind Kumar Yadav-II, Chief Judicial Magistrate,	Firozabad
7.	Sri Shakti Singh, Judge Small Causes Court,	Bareilly
8.	Sri Ombir, Judge Small Causes Court,	Jhansi
9.	Sri Sarvjeet Kumar Singh, Civil Judge (Senior Division),	Maharajganj
10.	Sri Pradeep Kumar-III, Addl. Chief Judicial Magistrate (Railway)	Agra
11.	Sri Swapna Anand, Civil Judge (Junior Division),	Lucknow
12.	Sri Dharam Veer Singh, Civil Judge (Junior Division),	Shikohabad- Firozabad
13.	Sri Neeraj Kushwaha, Civil Judge (Junior Division),	Barabanki
14.	Smt. Sudha Singh, Civil Judge (Junior Division),	Chitrakoot
15.	Smt. Kavita Agrawal, Civil Judge (Junior Division),	Moradabad

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 116 (i) /Admin.(Services)/2018

Dated: February 23, 2018

Copy forwarded for information and necessary action to:

1. Sri Inderjeet Mehta, Director (Admn)-cum-District & Sessions Judge, Chandigarh Judicial Academy, Chandigarh, in continuation of Court's letter No. 97(i) /Admin (Services)/2018 dated: February 16, 2018.

2. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
3. Sri Anil Kumar Ojha, Director, Judicial Training & Research Institute, U.P., Lucknow with the request to provide his contact details and travel details to Chandigarh Judicial Academy, Chandigarh by email at [cja.nzrc2018@gmail.com](mailto:cja.nzrc2018@gmail.com) or by fax at 0172-6662178 for making necessary arrangements for his comfortable stay in Chandigarh.
4. The District & Sessions Judges, Sultanpur, Kasganj, Budaun, Aligarh, Firozabad, Bareilly, Jhansi, Maharajganj, Agra, Lucknow, Barabanki, Chitrakoot and Moradabad with the request to kindly inform the officers concerned accordingly. The nominated officers be requested to provide their contact details and travel details to Chandigarh Judicial Academy, Chandigarh by email at [cja.nzrc2018@gmail.com](mailto:cja.nzrc2018@gmail.com) or by fax at 0172-6662178 for making necessary arrangements for their comfortable stay in Chandigarh.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Encl. Tentative Programme schedule**

Sd/-  
**Assistant Registrar (Services)**